

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

45. C.P. 259/(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Ganesh Ruia & Anr**  
**V/s**  
**Agarwal Properties Private Limited**

**Section: Rule 11 of NCLT, 241(1), 242(4) of Companies Act, 2013**

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**ORDER**

Adv. Yashaswi Pande appeared for the Petitioner/Applicant through VC. Adv. D S Patil I/b Adv. B B Parekh appeared for the Respondent/ Corporate Debtor through VC. List this matter on **02.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**